

दौरान उन व्यक्तियों के लिए, जो अस्तित्व में नहीं हैं, जारी की गई पालिसियों की संख्या वर्ष 1993-94, 1994-95 और 1995-96 के दौरान क्रमशः 30, 33 और 60 थी। इन जाली बीमों में एजेंट, विकास अधिकारी श्रेणी-I, II तथा III के कर्मचारी और चिकित्सा जांचकर्ता शामिल थे। कम्पनी के विनियमों में दी गई अनुशासनात्मक प्रक्रिया के अनुसार इन कर्मचारियों के विरुद्ध कार्रवाई की गई थी। भारतीय सघारण बीमा निगम द्वारा भेजी गई सूचना के अनुसार, जाली बीमा का कोई मामला कम्पनी के ध्यान में नहीं आया है।

इंडियन टोबाको कम्पनी पर सीमाशुल्क विभाग द्वारा छापा मारा जाना

2673. श्री सूर्यभान पाटील बहादुर:

श्री राधसजी:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सीमाशुल्क विभाग ने 1996 में इंडियन टोबाको कम्पनी पर छापा मारा था; और यदि हां, तो उसका ब्यौरा क्या है; और

(ख) इस छापे में प्रारम्भिक जांच के दौरान क्या-क्या अनियमितताएँ पायी गईं और इस संबंध में अब तक क्या कार्यवाही की गई है?

वित्त मंत्री (श्री पी० चिदम्बरम): (क) और (ख) विदेशी मुद्रा विनियमन अधिनियम, 1973 का उल्लंघन करने के संबंध में मैसर्स आई०टी०सी० लि० कलकत्ता के विरुद्ध प्रवर्तन निदेशालय द्वारा जांच की जा रही है। तथापि, 1996 में सीमा शुल्क विभाग द्वारा मैसर्स आई०टी०सी० पर कोई छापा नहीं मारा गया है।

Programme for Improving Working Environment of Offices of its Department

2674. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have initiated any programme for improving the working environment of the field offices of Income Tax Department in the country particularly those situated in Gujarat;

(b) if so, the details thereof;

(c) whether any training programme for the officers and the staff is also held to improve efficiency; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) Yes Sir, A number of schemes for augmentation of infrastructure of the Income Tax Department have been implemented which have also benefitted the offices situated in Gujarat. An amount of Rs. 23.93 lakhs has been sanctioned exclusively for Gujarat region during the current financial year on account of amenities in Nadiad and Ahmadabad. 110 operational vehicles have been provided during the current financial year, out of which 11 have been allotted to Gujarat region. In addition, 77 new posts at CIT level have been created recently, out of which 5 have been allotted to Gujarat region.

(c) and (d) The training needs of officers and staff of the Income Tax Department are fulfilled mainly by the National Academy of Direct Taxes, Nagpur, 4 Regional Training Institutes and 22 Ministerial Staff Training Units. The officers/staff of Gujarat region are trained by the Regional Training Institute, Mumbai and the Ministerial Staff Training Units located at Baroda and Ahmedabad. During the current year, 909 employees of the Gujarat region have been imparted training in various disciplines.

DD Centres/AIR Stations set up in Disturbed/Border Areas

2675. SHRI BHAGABAN MAJHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Doordarshan Centres/AIR Stations set up in the disturbed areas/border areas in the country;

(b) the steps taken by Government to increase AIR and Doordarshan Centres in those areas; and